**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No 1078/2011

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company Under Section		Bhatpara Papers Ltd & OrsVersus- The West Bengal Pulpwood Development Corporation Ltd & Ors. 397/398			
1.		KUMAR BANERJ ADVOCATE		Respondent	A. K. Bane 24.10. K
	Mar Robsan Ms. Swish Ms. Some	Characonta (Del	nxoeska V)	Pendioson.	g, e, 24.18.1

## ORDER

Ld. Counsel for both the parties are present.

Pleadings are complete.

List on 21/11/2017 for arguments.

(Jinan K.R.)

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Member (J)

Sd

(Vijai Pratap Singh) Member (J)